

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
(through web-based video conferencing platform)**

**Item No. 30  
IA (CA) Nos. 9/2022, 217/2022,  
268/2022 & 269/2022  
And  
CP (CAA) No. 5/Chd/Hry/2022  
(Second Motion)**

**Under Sections 230-232 of the  
Companies Act, 2013 and Rule 11  
of NCLT Rules, 2016**

**In the matter of:-**

IBIBO Group Pvt. Ltd.

...Petitioner Company I/-Demerged Company

And

Makemytrip (India) Private Limited

...Petitioner Company II-Resulting Company

**Present through Video Conferencing:**

Mrs. Munisha Gandhi, Senior Advocate with Mr. Rohit Khanna, Advocate for the petitioner companies in CP (CAA) No. 5/Chd/Hry/2022 and for applicant in IA (CA) No. 9/2022, CA Nos. 217/2022, 268/2022 & 269/2022.

Mr. Yogesh Putney, Senior Standing Counsel with Mr. Harveet Singh Sehgal and Mr. Yatin Chadha, Advocate for Income Tax Department in CP (CAA) No. 5/Chd/Hry/2022.

**CA No. 217/2022**

This application filed for placing on record the financial statements of the petitioner company as on 31.03.2022. The same are taken on record. CA No. 217/2022 is allowed and disposed of accordingly.

**CA No. 268/2022**

2. This application filed by the applicant to place on record the additional documents including financial statements of the petitioner company

Nos. 1 & 2 as on 30.06.2022. The same are taken on record. CA No. 268/2022 is allowed and disposed of accordingly.

**CA No. 269/2022, IA (CA) No. 9/2022 & CP (CAA) No. 5/Chd/Hry/2022**

3. RD report filed vide Diary No. 01628/5 dated 02.06.2022 is taken on record. Response of the petitioner to the RD report filed vide CA No. 269/2022 stating that they have amended the proposal to take into account the objections raised by the RD as mentioned in the Page 7 of the said CA. Matter has been discussed. It is also stated by learned senior counsel that because of the two amendments carried out in the said proposal, the petitioners have attached the amended proposal as Annexure A-1 to A-4.

4. Heard. Orders reserved in CA No. 269/2022, IA (CA) No. 9/2022 & CP (CAA) No. 5/Chd/Hry/2022.

Sd/-  
(Subrata Kumar Dash)  
Member (Technical)

Sd/-  
(Harnam Singh Thakur)  
Member (Judicial)

November 25, 2022  
YP